

Declaration of Assets and Liabilities

Year 2025-26

I, MD Quaisare Alam son of Late MD Suleman aged about 58 years, belonging to Bihar Vidhan Sabha and presently working as Deputy Secretary given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
			AMINA KHATOON	NUSHRAT PARWEEN	SAMIYA PARWEEN	SALMAN WAHID KHAN
(I)	Cash	70,000/-	50,000/-	Nil	Nil	Nil
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NA	SBI, Account 11,00000/-	SBI, Account 4,00000/-	SBI, Account 3,00000/-	Nil
(III)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	Nil
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc ..	Nil	Nil	Nil	Nil	Nil
(V)	Motor Vehicles (details of make, etc.)	220 CC Pulsar Motercycle	Nil	Nil	Nil	Nil
(VI)	Jewellery (give details of weight and value)	Nil	100 gm Gold 500 gm Silver	70 gm Gold 250 gm Silver	40 gm Gold 200 gm Silver	Nil
(VII)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
			AMINA KHATOON	NUSHRAT PARWEEN	SAMIYA PARWEEN	SALMAN WAHID KHAN
(I)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(II)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	1234, 01 Katha 52 Lacs	Nil	Nil	Nil	Nil
(III)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Res.+Comm. 1234, 01 Katha 52 Lacs	Nil	Nil	Nil	Nil
(IV)	Houses/Apartments , etc. -Location(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(V)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 01.02.2026
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to department dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s))	Nil	Nil
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Income Tax Filed A-Y 2025-26 PAN No. BMBPA-6866J	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: Rewati Raman Singh

Designation: Principal Private Secretary

Department: Bihar Vidhan Sabha, Patna

Place- Patna

Date: 24/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.